

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION :397/398

S.No.	Name (in Capital)	Represented by	Signature
(1.)	T.V.P. Sai Vihari Mr Han Shankar nani	Counsel for Respondent	T.V.P. Sai Vihari
2.	PRIVAGARSHINI N for T.K. BHASKAR	Counsel for Petitioner	

ORDER

Counsels representing both parties present and prays time for reporting the implementation of the terms of settlement recorded by CLB on 20.8.2013. At request, time extended. Put up on **10.11.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)